

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

STARRED QUESTION NO:398

ANSWERED ON:16.12.2009

DAMS/RESERVOIRS

Singh Rajkumari Ratna;Taviad Dr. Prabha Kishore

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the number of large dams/water reservoirs in the country alongwith the quantum of water reserved therein,State-wise;
- (b) the precise role exercised by the Union Government in the management of dams/reservoirs;
- (c) whether the Government has conducted any survey to identify unsafe dams/reservoirs; and
- (d) if so,the details and the outcome thereof and the action taken by the Government in this regard,dam/reservoir-wise?

**Answer**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES(SHRI PAWAN KUMAR BANSAL)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE STARRED QUESTION NO. +398 TO BE ANSWERED ON 16.12.2009 IN LOK SABHA REGARDING DAMS/RESERVOIRS.

(a) There are 4711 large dams in the country with a total live storage capacity of 218.9 Billion Cubic Meters (BCM).State-wise details of number of large dams and their live storage capacity is at Annexure-I.

(b) Dams/reservoirs are generally owned and managed by the state governments or public sector enterprises. The role of central government is confined to giving advice on their safety and rehabilitation when requested by the owner of the dam. A National Committee on Dam Safety (NCDS) has been constituted under the chairmanship of Chairman, Central Water Commission (CWC) with representatives of 16 states also as members. CWC has also published guidelines for safety inspection of dams and uploaded the same on its website.

(c) & (d) The Union Government has not conducted any survey to identify unsafe dams/reservoirs. However in 1982, the Union Government had constituted a Standing Committee to review the existing practices and to evolve unified procedures of dam safety for all dams in India. The Standing Committee in its report (Report of Dam Safety Procedures – July 1986) has given suggestions on administrative setup for Dam Safety Cells in the States and its functions, and also on the role of Dam Safety Organization at the Centre. The report has been circulated to all the states for their guidance.

Annexure I

Statement referred to in reply to Lok Sabha Starred question No.398 due for reply on 16.12.2009 regarding Dams/Reservoirs Abstract of State-Wise Distribution of completed Large Dams in India (Source :-National Register of Large Dams, 2009)

Sl No.	State	Completed Dams	Live Storage Capacity (Million Cubic Metre)
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1	ANDHRA PRADESH	283	27305.13
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2	ARUNACHAL PRADESH	1	0.01
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3	ASSAM	2	12.46
4	BIHAR	24	1842.22
5	CHHATTISGARH	243	6217.24
6	GOA	5	44.30
7	GUJARAT	598	16137.80
8	HIMACHAL PRADESH	13	13917.15
9	JAMMU & KASHMIR	10	27.98
10	JHARKHAND	49	2472.07
11	KARNATAKA	229	33631.21
12	KERALA	53	5384.27
13	MAHARASHTRA	1676	25523.01
14	MADHYA PRADESH	899	26906.28
15	MANIPUR	2	396.50
16	MEGHALAYA	5	697.96
17	NAGALAND	1	1220.00
18	ORISSA	157	17224.61

19	PUNJAB	14	2368.75
20	RAJASTHAN	180	8284.85
21	PONDICHERRY	1	13.79
22	SIKKIM	2	7.10
23	TAMIL NADU	107	6500.47
24	TRIPURA	1	312.00
25	UTTRAKHAND	13	5671.08
26	UTTAR PRADESH	115	15345.01
27	WEST BENGAL	28	1475.15

TOTAL 4711 218938.40  
or 218.938  
Billion Cubic  
Meters